

this grade have no promotional avenues;

(b) whether it is also a fact that as a result of great stagnation, lot of frustration has developed in this cadre; and

(c) if so, what steps Government propose to take to give some incentive to this cadre like introduction of selection grade as introduced in other cadres of service?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) All Assistants with approved service of 8 years or more and who are within the range of seniority belonging to the Central Secretariat Service are eligible for promotion to the Section Officers' Grade under the Central Secretariat Service Rules, 1962. Some Assistants who have put in 15—20 years service are, however, awaiting promotion.

(b) The Staff Side in the Departmental Council of the Department of Personnel and Administrative Reforms have made some representations regarding stagnation in the Assistants' Grade.

(c) The question of introducing a Selection Grade for the Assistants is under consideration.

भारतीय आर्थिक सेवा में विशेष वेतन वाले पद

* 565 श्री तारिक अनवर : क्या गृह मंत्री निम्नलिखित जानकारी दर्शाने वाला विवरण सभा पटल पर रखने की कृपा करेंगे कि

(क) विभिन्न केन्द्रीय सेवाओं में श्रेणी-I के ऐसे कितने राजपत्रित पद हैं जिनके साथ विशेष वेतन जुड़ा है;

(ख) क्या भारतीय आर्थिक सेवा में विशेष वेतन वाला कोई पद नहीं है और कार्यन्वयनमूल्यांकन संगठन के क्षेत्रीय पदों पर भी कोई विशेष वेतन नहीं मिलता; और

(ग) क्या भारतीय आर्थिक सेवा में विशेष वेतन वाले पद बनाने का कोई

गृहमंत्रालय तथा संसदीय कार्य विभाग में राज्य मंत्री (श्री पी० वेंकटसुब्बाया) : (क) विभिन्न केन्द्रीय सेवाओं में विशेष वेतन वाले समूह "क" (श्रेणी I) पदों की संख्या के संबंध में सूचना तत्काल उपलब्ध नहीं है। भारतीय आर्थिक सेवा एक गैर-तकनीकी सेवा है तथा अन्य गैर-तकनीकी केन्द्रीय सेवाओं में विशेष वेतन वाला समूह "क" पदों के संबंध में सूचना एकत्रित की जा रही है और एक विवरण सदन के पटल पर रख दिया जाएगा।

(ख) भारतीय आर्थिक सेवा के विभिन्न ग्रेडों में शामिल सभी पद संवर्ग पद हैं और इनके साथ सम्बद्ध कार्यों तथा उत्तरदायित्वों के स्तरों की विस्तृत जांच के बाद ही एच ई ग्रेडों में शामिल किया गया है। तदनुसार, किसी विशिष्ट ग्रेड में सभी पदों के समान कार्य तथा उत्तरदायित्व हैं और किसी भी पद के साथ विशेष वेतन जोड़े जाने का प्रश्न नहीं उठता। सभी संवर्ग पद हैं तथा सभी को समान समझा जाता है चाहे वे किसी भी कार्यालय में हो अथवा कहीं भी स्थित हों।

(ग) जी नहीं, श्रीमान्।

News Item "Clamour in Jhargram"

*566. SHRI NARAYAN CHOUBEY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to the press report in the Calcutta edition of Statesman dated the 16th June, 1980 under the headline "Clamour in Jhargram";

(b) if so, whether Government have enquired into it; and

(c) if so, the report of the enquiry?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) and (c). The Government of West Bengal have enquired into the matter and a statement, on the basis of information furnished by them, is laid on the Table of the House.

Statement

For the last few years the tribal leaders of Midnapore, Bankura and Purulia districts of West Bengal and the adjoining districts of Bihar and Orissa have been agitating for a separate Jharkhand State. The organisations which have been spearheading the movement are the Jharkhand Mukti Morcha and Jharkhand Yuba Morcha. Of late, following the disturbances in Assam and Tripura, the Jharkhand Mukti Morcha have considerably intensified their organisational activities. They are holding regular meetings in different parts of Jhargram Sub-division of Midnapore district. The Party is utilising local issues relating to distribution of land, recording of sharecroppers, elimination of Adivasi traders from the Jubilee Market of Jhargram town, employment facilities in Jhargram Paper Mills, etc. A disturbing feature is that the movement has recently developed an anti-Bengali character. However, the Jharkhand Mukti Morcha has publicly denied any link with such activities. The Mahatras of Midnapore district, who are not tribals, have made common cause with the Santhals in their demand for Jharkhand State.

It is reported that some British, French, West German and Dutch Missionaries and social welfare organisations have been aiding this movement and organising the tribals to agitate on pro-tribal issues. The district Magistrate, Midnapore, in a recent report has intimated that increasing number of foreigners and Missionaries are visiting Jhargram. He has also reported that a number of voluntary organisations, financed by foreign countries and institutions, are working in Jhargram Sub-division without keeping the district authorities informed of their activities. Some of the organisations have been doing valuable work in the tribal areas but taking advantage of their philanthropic activities, some Christian Missionaries are working for conversion of the tribals.

Inclusion of Peruvannan Community of Kerala in List of Scheduled Castes

*567. SHRI A. K. BALAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that Perumannan Community belongs to Scheduled Castes, whereas Peruvannan Community belongs to other eligible community in Kerala State;

(b) whether Government have taken any steps to include the Peruvannan Community in the list of Scheduled Castes; and

(c) whether Government have received any memorandum from Kerala in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) The Government are aware that the Perumannan Community are in the list of Scheduled Castes in Kerala and the Peruvannan Community is not included in the list.

(b) and (c). Representations have been received from the State of Kerala for inclusion of Peruvannan Community in the list of Scheduled Castes in respect of Kerala State. This proposal will be considered by the Government along with such other pending proposals.

Commissioning of Kalpakkam Fast Breeder Atomic Plant

*568. SHRI K. P. SINGH DEO: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that commissioning of Kalpakkam Fast Breeder Atomic Plant is getting delayed;

(b) if so, the factors responsible for this; and

(c) whether in this project the Indian Scientists have achieved a great measure of self reliance in designing and manufacturing components